

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 201
IB-18/ND/2021

IN THE MATTER OF:

M/s. Kush Kochgaway and Ors.

...PETITIONER

Vs.

M/s. Bestech India Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 22.02.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial-creditor :Mr. Prateek Vats, Mr. Piyush Singh, Mr. Aditya Parolia, Advocates.

For the Respondent/ Corporate-debtor :Mr. Vipul Ganda, Ms. Aastha Trivedi, Ms. Alexandra Celestine, Advocates.

ORDER

Heard the submissions made by the Ld. Counsel for the petitioner. Mr. Vipul Ganda, Advocate, has appeared and offered to file vakalatnama within 3 days and reply within three weeks. Post the matter to **9th April, 2021.**



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**